

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**CP(IB) 325/NCLT/AHM/2020**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2021**

Name of the Company: Royale King Fashions Pvt Ltd  
V/s  
S D Retail Pvt Ltd

Section 9 of IBC, 2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER  
(through video conferencing)**

Advocate, Mr. Hemal R Patel appeared on behalf of Petitioner. Advocate, Ms. Pragati Tiwari appeared on behalf of Corporate Debtor and requesting time to file reply.

The prayer is allowed.

Two weeks' time is granted to file reply by serving advance copy to the other side. In the event of non-filing of reply, the right to file reply shall be closed.

List the matter on 04.03.2021



**CHOCKALINGAM THIRUNAVUKKARASU  
MEMBER TECHNICAL**



**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 12th day of February, 2021